

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-650/ND/2023
New IA3449/2024

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Neelamani Jain

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 11.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv Gautam Singhal, Adv Rajat chaudhary, Adv
Aastha Vishnoi, adv mansi Ahuja, Adv Khyati,
Aparna dubey counsels

ORDER

New IA3449/2024:-

This is a report filed by the RP under Section 99 of the IBC. Heard Ld. Counsel on behalf of RP. Let notice be issued to the Personal Guarantor as well as Financial Creditors for their appearance as well as for filing reply on this report. Notice be issued by all modes and proof of service be filed. List this matter on **29.08.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)